

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No.102 of 2003

Jabalpur, this the 28th day of February, 2003.

Hon'ble Mr.R.K.Upadhyaya, Member (A)  
Hon'ble Mrs.Meera Chhibber, Member (J)

Smt. Nancheri Amma W/o late Shri K.N.  
Narayan Swamy, R/o H.No.9/40, G.K.  
Hussain Compound Cantt. Sadar Bazar,  
Jabalpur.

-APPLICANT

(By Advocate- Mr.N.Pandharkar)

Versus

1. The Union of India through the  
Secretary, Ministry of Defence,  
New Delhi.
2. The General Manager,  
Vehicle Factory, Jabalpur.
3. The Controller of Defence Accounts  
(Pension), Allahabad.
4. The District Treasury Officer,  
Jabalpur, District Treasury,  
Jabalpur.

-RESPONDENTS

O R D E R (ORAL)

By R.K.Upadhyaya, Member (Admnv.):

It is claimed that the applicant is entitled to receive family pension, but she is not being paid the same. It is also stated that the applicant has made a request to the respondents in connection with the family pension, but no reply has been received on behalf of the respondents. It is further claimed by the learned counsel of the applicant that in response to letter dated 30.7.2002 (Annexure A-1), the applicant has appeared before the concerned authority, but no reply has been received so far.

2. After hearing the learned counsel of the applicant and without expressing any opinion on the merits of the

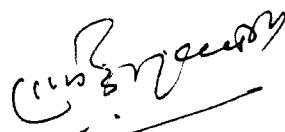
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claim of the applicant, we are of the view that the applicant be informed of the decision taken in this case by a reasoned order within a period of two months from the date of receipt of copy of this order and communicate the same promptly to the applicant. We direct the respondent No.2 accordingly. This O.A. is disposed of in view of the directions in the preceding paragraph.



(Mrs. Meera Chhibber)  
Member (J)



(R.K. Upadhyaya)  
Member (A)

'MA'

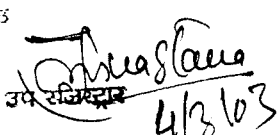
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पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि लम्बे पत्र :-

- (1) उचित, उक्त जमाना 3 मार एडमिनिस्ट्रेशन, जबलपुर
- (2) उचित, उक्त जमाना 3 मार एडमिनिस्ट्रेशन, जबलपुर
- (3) उचित, उक्त जमाना 3 मार एडमिनिस्ट्रेशन, जबलपुर
- (4) उचित, उक्त जमाना 3 मार एडमिनिस्ट्रेशन, जबलपुर

~ pandharkar, A/c

  
4/3/03

Issued  
on 5.3.03  
BS